

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1770
ANSWERED ON:22.08.2012
IMPLEMENTATION OF CIC ORDERS
Bali Ram Dr.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government is aware that various offices and undertakings of Central Government do not implement the orders of the Central Information Commission(CIC); and

(b) if so, the details of complaints received in this regard during the last three years and the action taken thereon?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a): Yes, Madam.

(b): No centralized data is maintained on number of complaints where the orders of the Central Information Commission are not implemented by some offices and undertakings of Central Government. The orders of the Central Information Commission are, however, binding and mandatory for the public authorities to implement.